

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO. 1202  
TO BE ANSWERED ON 27<sup>TH</sup> JULY, 2018

**PAYMENT OF RENT TO OWNERS OF PRIVATE GODOWNS**

1202. MAHANT SHAMBHU-PRASADJI TUNDIYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has any data about rent paid to the private godown owners to store the foodgrains purchased by Government;
- (b) the details of Government and private godowns in the country, State-wise;
- (c) the details of storage capacity for both types of godowns;
- (d) the details of rent paid to private godown owners; and
- (e) the details regarding duration of time in a year during which godowns remain empty/underutilised, private and Government, godown-wise?

**A N S W E R**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

---

(a): **Yes, Sir.**

(b): As on 30.06.2018, a total of 2090 godowns are available with Food Corporation of India (FCI) for storage of central pool stock comprising 1516 Government godowns and 574 private godowns. The State-wise details are at **Annexure**.

(c): As on 30.06.2018, the storage capacity available with FCI for storage of central pool stock is 381.06 Lakh Metric Tonnes (LMT) comprising 264.58 LMT in Government godowns and 116.48 LMT in private godowns. In addition, 474.92 LMT is available with the State Governments for storing central pool stocks.

(d): The rent paid to private godown owners by FCI was Rs 834.11 Cr in the year 2017-18.

(e): FCI has either owned or hired godowns and its utilization varies from month to month depending on the level of procurement. Usually, FCI does not have any capacity which is unutilized or empty except godowns which are under repair, renovation or declared defunct. However, in case private godowns are underutilised or empty, the same are immediately de-hired. FCI owned godowns are sometimes not utilized to optimum level due to various reasons/circumstances which are given below:

...2...

- (i) The utilization of hired capacities is given priority as FCI has to pay fixed rentals for hired godowns irrespective of utilization.
- (ii) Some of the FCI owned godowns are under zero physical verification and stocks are completely issued to check the quantity of foodgrains.
- (iii) In order to control high cost of handling in FCI owned depots (due to departmental labour), low cost hired depots are preferred.
- (iv) FCI owned silos constructed in 1960 and 1970 have become inoperative and are not utilized. These include 21,000 MT at Mayapuri (Delhi), 72,000 MT at Chandari (Uttar Pradesh), 32,000 MT at Gaya (Bihar) and 20,000 MT at Khurja (Uttar Pradesh). Some depots have come within city limits and cannot be utilized effectively due to vehicular restriction etc.
- (v) Repair and maintenance of own depots.

\*\*\*

## ANNEXURE

## ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 1202 DUE FOR ANSWER ON 27.07.2018 IN THE RAJYA SABHA

State-wise number of godowns (including silos) available with FCI for storage of central pool stocks as on 30.06.2018

SL	STATE/UNION TERRITORY	GOVERNMENT	PRIVATE	TOTAL
1	BIHAR	46	15	61
2	JHARKHAND	19	20	39
3	ODISHA	53	0	53
4	WEST BENGAL	27	6	33
5	ARUNACHAL PRADESH	11	3	14
6	ASSAM	28	11	39
7	MANIPUR	5	0	5
8	NAGALAND	6	0	6
9	MEGHALAYA, MIZORAM, TRIPURA	19	0	19
10	DELHI	6	0	6
11	HARYANA	114	129	243
12	HIMACHAL PRADESH	15	3	18
13	JAMMU AND KASHMIR	17	14	31
14	PUNJAB	359	191	550
15	RAJASTHAN	116	17	133
16	UTTAR PRADESH	328	60	388
17	UTTARAKHAND	16	1	17
18	ANDHRA PRADESH	50	7	57
19	KARNATAKA	49	13	62
20	KERALA	23	1	24
21	TAMIL NADU	40	10	50
22	TELANGANA	41	6	47
23	CHHATTISGARH	37	5	42
24	GUJARAT	25	3	28
25	MADHYA PRADESH	20	29	49
26	MAHARASHTRA	46	30	76
	TOTAL	1516	574	2090

\*\*\*